

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**R.P. No. 3 of 2013 & IA No.126 of 2013**  
**in Appeal No. 172 of 2011**

**Dated : 15<sup>th</sup> April, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Sardar Power Pvt. Ltd. ... Review Petitioner/  
Appellant(s)**

**Versus**

**Andhra Pradesh Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

**Counsel for the Review Petitioner/ : Mr. Gopal K. Chaudhury**  
**Appellant(s)**

**Counsel for the Respondent(s): Mr. K. V. Mohan and**  
**Mr. K.V. Balakrishnan**  
**Mr. A. Subha Rao**

**R.P. No. 4 of 2013**  
**in Appeal No. 166 of 2011**

**Biomass Energy Developers Association & Ors. ... Review Petitioner/  
Appellant(s)**

**Versus**

**Andhra Pradesh Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

**Counsel for the Review Petitioner/ : Mr. Gopal K. Chaudhury**  
**Appellant(s)**

**Counsel for the Respondent(s): Mr. K. V. Mohan and**  
**Mr. K.V. Balakrishnan**  
**Mr. A. Subha Rao**

**R.P. No. 5 of 2013 & IA No.115 of 2013**  
**in Appeal No. 168 of 2011**

**M/s South Indian Sugar Mills Association & Ors.** ... **Review Petitioner/ Appellant(s)**

**Versus**

**Andhra Pradesh Electricity Regulatory Commission & Ors.** ... **Respondent(s)**

**Counsel for the Review Petitioner/ : Mr. Chhala Guna Ranjan**  
**Appellant(s)**

**Counsel for the Respondent(s):** **Mr. K. V. Mohan and**  
**Mr. K.V. Balakrishnan**  
**Mr. A. Subha Rao**

**ORDER**

The Learned Counsel for the Review Petitioner (Appellant(s) in R.P no.3 in A.no. 172 of 2011, R.P no.4 in A.no. 166 of 2011 & R.P no.5 in A.no. 168 of 2011 have finished their arguments.

Post the matter for making reply submissions on **17.04.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

mk/vt